

Annexure- 3

Name of the corporate debtor: Parenteral Drugs (India) Limited; Date of commencement of CIRP: 09/02/2023 (Copy of the order received on 10/02/2023) ; List of creditors as on: 20/05/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingence claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	National Asset Reconstruction Company Limited	20-10-2023	11,73,08,87,802.00	11,72,24,09,473.00	secured	11,72,24,09,473	0.00	No	100	-	-	84,78,329	-	-
Total			11,73,08,87,802.00	11,72,24,09,473.00		11,72,24,09,473.00			100.00%			84,78,329		

Note: This is prepared provisionally as per the data available on the website of IBBI and as provided by the Creditors; since the erstwhile IRP/ deemed RP has not handover any documents/records/ data till date and the suspended management has also not provided any claim verification related record of the Corporate Debtor.